

in the Memorandum have been referred to the State Government of Bihar for investigation and report.

The appointment of dealers for particular States and areas is the prerogative of the manufacturers. Government do not interfere in such matters.

As regards the suggestion to impose statutory control on the prices of commercial vehicles, Government have already asked the manufacturers of commercial vehicles not to increase the prices of the vehicles manufactured by them without prior approval of Government.

The distribution arrangement for the supply of tyres which are in short supply are being streamlined. The industry has worked out a distribution scheme in consultation with the Government, which envisages close monitoring of the activities of distributors and dealers at various levels.

Nepalese Gesture to promote Sino-Indian Amity

8866. SHRI JYOTIRMOY BOSU:
SHRI P. M. MEHTA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a report in an English Daily dated the 4th March, 1974 regarding Nepal Offers to promote India-China Amity; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDA PAL SINGH): (a) The Press Report indicated that if called upon to do so, Nepal can consider the matter.

(b) India and China have diplomatic representation in each other's capi-

tals, which provide adequate channels for a dialogue for the promotion of amity between the two countries

Confiscation of Indian Nationals property by Pakistan

8867. SHRI MUKHTIAR SINGH MALIK:
SHRI BIRENDER SINGH RAO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the issue of properties of Indian Nationals in Pakistan confiscated by Pakistan Government during the period from 1965—71 has been taken up with the Government of Pakistan; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b). The question of properties of Indian nationals in Pakistan seized by the Government of Pakistan after the 1965 conflict has been taken up with the Government of Pakistan on a number of occasions without any positive results. Government will, however, continue to pursue this issue.

Arrangements for Training of Test Pilots

8868. SHRI SHANKER RAO SAVANT: Will the Minister of DEFENCE be pleased to state:

(a) what are the qualifications, accomplishments and duties of Test Pilots;

(b) whether Government have made arrangements for the training of Test Pilots; and

(c) if so, since when and in what numbers?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) (i) Qualifications and Accomplishments—Selection for training as Test Pilots is made from amongst IAF Pilots with the following qualifications:—

- (a) Age 28—30 years
- (b) Total Flying—Not less than 750 hrs.
- (c) Total solo flying—Not less than 500 hrs.
- (d) High Average flying ability.
- (e) Appropriate medical category for flying high performance aircraft.

(ii) **Duties:** The main duties of Test Pilots are as follows:—

- (a) Flight testing of prototype aircraft/aircraft system during the development stage.
- (b) Data collection during prototype flying, its assessment with a view to help the designer to achieve the design requirements of the aircraft/aircraft system under development.
- (c) Production testing of aircraft ex-production from factories and after major repair and overhaul at Repair Depots.
- (d) Advising the industries, R&D Orgn. and DGCA regarding performance requirements achievements in respect of aircraft/aircraft system under indigenous production.

(b) and (c). **Training:** Pending the establishment of fullfledged training facilities in India from 1976, twenty test pilots have so far been trained abroad; 5 production test pilots have also been trained in the Aircraft and Systems testing establishment of the I.A.F.

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Proposal to Grant Financial Assistance to Patients of T.B., Leprosy and Mental Retardation

8669. **SHRI C. K. JAFFER SHARIEF:**
SHRI G. Y. KRISHNAN:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether there is any proposal under the consideration of Government to grant financial assistance to the Patients of Chronic Diseases such as tuberculosis, leprosy and mental retardation; and

(b) if so, the outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU):

(a) No, Sir.

(b) Does not arise.

भारत सरकार के मन्त्रालयों में फार्मैसिस्ट और नर्सों को सिलेक्शन ग्रेड देना

8870. **श्री हुकम चन्द कच्छवाह :** क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या तीसरे वेतन प्रायोग ने गवर्नमेंट आफ इंडिया प्रैस में काम करने वाले फार्मैसिस्टों के लिये 425-640 रुपये का सिलेक्शन ग्रेड देने की सिफारिश की है ;

(ख) दिल्ली, नासिक, शिमला और फरीदाबाद स्थित गवर्नमेंट आफ इंडिया प्रैसों में काम करने वाली 'ए' ग्रेड की नर्सों को मासिक वेतन के प्रातिरिक्त दिये जाने वाले विभिन्न भत्तों का शोरा क्या है और वे किस तिथि से तथा किस दर पर दिये जा रहे हैं ; और